File No. RCD-05007/2/2021-Regulatory-FSSAI

Food Safety & Standard Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)

FDA Bhawan, New Delh Dated: 22nd December 2025

Office Order

Subject: Appointment of Designated Officer for Central Licensing of Western Region, FSSAI under Section 36 of FSS Act, 2006 –regd.

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under-mentioned officers are hereby appointed as Designated Officers under Central Licensing of Western Region for the area of Jurisdictions mentioned against their names, until further orders:

77.5	Name & designation of officers	
1.	Ms. Jyoti Harne	Maharshtra East Region- Ahmadanagar, Akola, Amravati, Aurangabad, Beed, Bhandara, Buldana, Chandrapur, Dhule, Gadchiroli, Gandiya, Hingoli, Jalgaon, Jalna, Nagpur, Nanded, Nandurbar, Nashik, Osamanabad, Palgahar, Parbhani, Wardha, Solapur, Washim, Yavatmal and Latur.
2.	Ms. Shubhangi Nikam	Maharashtra, Thane Region - Bhaiwandi Municipal Corporation (Thane Zone-5), Kalyan Tehasil (Thane Zone-8), Mira Bhayandar Municipal Corporation (Thane Zone-7, Thane Municipal Corporation (Thane Zone-1), Ulhasnagar and Ambarnath Tehasil (Thane Zone-9).

2. The Designated Officers, so appointed shall perform the functions of the Central Licensing Authority in accordance with the provisions of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011. This supersedes all earlier orders in this regard to the above jurisdiction.

Rajit Punhani)

Chief Executive Officer

Copy to:

 Commissioners of Food Safety of all States / UTs and Regional Directors of all Regional Offices, FSSAI

- 2. All Designated Officers / Central Licensing Authority / Officers concerned
- 3. CTO –with a request to upload the order on FSSAI Website.
- 4. HR Division/ Training Division, FSSAI HQ
- 5. Guard File of Regulatory Compliance Division.